

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM NAGALAND MIZORAM AND ARUNACHAL PRADESH)

**ORDER**

Dated Guwahati the 16<sup>th</sup> September, 2016

**HC.V-09/2012/726/Estt###** The following Lawn attendants of this Registry are hereby re-designated as “Court Attendant” in the Principal Seat of the Gauhati High Court against the vacant post as mentioned below, in the same pay scale plus other allowances as admissible under the Rule(s) with immediate effect.

Sl.No	Name of the person	Re-designated against the Vacant posts
1.	Sri Nareswar Bezbaruah	vice Shri Biren Kalita promoted to Fax Operator.
2.	Smt. Aroti R. Marak	vice Shri Nava Kr. Das promoted to Fax Operator.

By Order

sd/

**REGISTRAR GENERAL**

**Memo No. HC.V- 09/2012/726A/Estt .**

Dtd.16 .09. 2016

Copy for information and necessary action to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29 for information and necessary action.
2. The L.R & Secretary to the Govt. of Assam, Judicial Department, Guwahati-6.
3. The Registrar (Vigilance/Admn/Judicial/Estt), Gauhati High Court, Guwahati.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6 for information and necessary action.
6. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt. Dispur, Guwahati - 6 for information and necessary action.
7. The Joint Registrar (.....), Gauhati High Court, Guwahati.
8. The Director of Accounts & Treasuries, Assam, Guwahati-6 for information and necessary action.
9. The Deputy Registrar (.....), Gauhati High Court, Guwahati.
10. The Assistant Registrar (.....), Gauhati High Court, Guwahati.
11. The Treasury Officer, Kamrup Treasury, Guwahati - 1 for information and necessary action.
12. The System Analyst with a direction to upload it in the official website of the Gauhati High.
13. The Chief Security Officer, Gauhati High Court, Guwahati.
14. Finance & Accounts Officer, Gauhati High Court, Guwahati.
15. The Administrative Officer (J) (.....), Gauhati High Court, Guwahati.
16. The Court Officer (No.-I & II) Gauhati High Court, Guwahati.
17. C.A. to the Registrar General, Gauhati High Court, Guwahati.
18. The Persons concerned, Gauhati High Court, Guwahati.
19. Gauhati High Court Notice Board, (Old & New Block).
20. Order file.

**REGISTRAR GENERAL**

15/9/16